## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/25/IB/2017

PETITION NUMBER

: CP/507/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: P. MOHAN RAJ, P. DANARAJ, M. MEENAKSHI

NAME OF THE RESPONDENT(S)

: STATE BANK OF INDIA,

DIAMOND ENGINEERING (CHENNAI) PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P.H. ARVINDA PANDIAN,

SENIOR COUNSE. FOR

AVINAGH ARBANAM RAUI) Applicant

R. SUSUMARAN CON CONTRACT

CON

**ORDER** 

Mr. P.H. Arvindh Pandian, Senior Counsel for Petitioner present. Mr. R. Sugumaran, Counsel for State Bank of India present and filed the written submissions; copy of which is given to the other side. The same is placed on record. Heard. Reserved for orders.

MEMBER (JUDICIAL)

ghk